

19 boats and 107 fishermen apprehended; in 2008, 334 boats and 1456 fishermen apprehended; and in 2009, 21 boats and 85 fishermen apprehended up till 10th July.

- (c) All the fishermen have been released by Sri Lankan authorities.
- (d) Does not arise.

Sub-committee for Haj

2923. SHRI GIREESH KUMAR SANGHI : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that a sub-committee is formed to look after the arrangements of Hajis at Jeddah;
- (b) the composition of such sub-committee;
- (c) whether it is also a fact that in addition to such Committee another delegation is also sent to supervise the arrangement for pilgrims during annual Haj;
- (d) the number of delegates sent in such annual delegation for the last five years; and
- (e) the rationale of sending such a delegation despite the existence of a sub-committee in Central Haj Committee?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) No.

(b) Not applicable.

(c) and (d) A three member delegation including Chairman of the Haj Committee of India visit Saudi Arabia each year during Haj pilgrimage. Last year, Chairman could not go during Haj.

(e) Not applicable.

Problems of Hajis

2924. SHRI MAHMOOD A. MADANI
SHRI SANTOSH BAGRODIA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Hajis undertaking the pilgrimage through Central Haj Committee have been complaining about the erratic schedules of the Air India;
- (b) if so, the details thereof;
- (c) whether the Haj Committee has taken up the issue with the Air Lines; and
- (d) if so, the details of arrangements made to remove the difficulties?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (d) There have been some complaints regarding delay in Air India flights which was raised with Air India and Ministry of Civil Aviation. The delays happened due to airport congestion, delay in allotting the parking bay at Jeddah and inordinate delays at immigration counters.